

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. P. Venkat Reddy, Adv.
Mr. Prashant Kr. Tyagi, Adv.
Mr. P. Srinivas Reddy, Adv.
For M/s.Venkat, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Advocates appearing for the parties at considerable length. Hearing concluded.
2. Application seeking impleadment is rejected.
3. As prayed by Mr. C.S. Vaidyanathan, learned Senior counsel appearing for the State of Telangana, list the Special Leave Petition (C) (Diary) No.2760 of 2022 & Special Leave Petition (C) (Diary) No.2676 of 2022 on 26th July, 2022.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)